

(a) whether it is a fact that many foreign companies have invested in food processing industries in the country;

(b) if so, the names of those foreign companies and the amount of capital invested by them; and

(c) the percentage of this capital investment by foreign companies out of the total investment made in food processing industry in the country till December, 2009?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) Yes Sir.

(b) As per information gathered from Department of Industrial Policy and Promotion (DIPP) the list of foreign companies along with the amount invested by them is appended as Annexure [See Appendix 219 Annexure No.16]

(c) The percentage of investment in Food Processing Sector with regard to total FDI for the past four years is given in the Statement-I.

**Statement-I**

*Percentage of total F.D.I.*

Sl. No.	Year (Apr-Mar)	Total FDI		FDI in Food Processing Industries		% of total FDI	
		In Rs (Amount in million)	In US\$ (Amount in million)	In Rs. (Amount in million)	In US\$ (Amount in million)		
1	2006-07	70,630	15,726	4,408.60	68.24	0.62	
2	2007-08	98,664	24,579	2,745.65	69.08	0.28	
3	2008-09	122,919	27,309	4,553.04	102.64	0.37	
4	2009-10 Apr-Nov)	93,354/- (in crore)	19,379	9,223.09	193.55	0.998	

**Autonomous body for broadcasting sector**

†1884. SHRI BRIJLAL KHABRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government proposes to constitute an autonomous body for broadcasting sector;

(b) if so, the details of its terms of reference purposes and composition; and

(c) its status as against the doctrines concerning form and contents of news on incidents in and out of the country and protecting interest concerning country's security and maintaining dignity of the country?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHARY MOHAN JATUA): (a) and (b) The Ministry in the year 2007 has put up a proposal to set up a Broadcasting Regulatory Authority of India by enactment of Legislation for ensuring orderly growth of broadcasting services. The Draft of the Broadcasting Services Regulation Bill, 2007, which is available on this Ministry's website www.mib.nic.in interalia provides terms of reference, objectives and composition of the proposed Authority. However, concerns have been expressed by various sections in the media with respect to the need, scope, functional and financial autonomy and independent functioning of the proposed Regulator.

In an effort to build up consensus, the Ministry has constituted a Task Force headed by Secretary I&B with two representatives each from the Indian Broadcasting Foundation (IBF), News Broadcasters Association (NBA) and Broadcast Editors Association (BEA) for wide-ranging consultations with other stake-holders to understand their perspective and submit a roadmap for the setting up of an independent Broadcast Authority.

(c) All broadcasters are required to ensure compliance to the provisions of the Programme & Advertising Codes as prescribed under Cable Television Networks (Regulation) Act, 1999. The Codes contain provisions prohibiting programmes having a bearing on the National security & Integrity also. Action can be initiated against the broadcasters for violations of the codes.

#### **Launching of rural channels**

1885. SHRI MANOHAR JOSHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Doordarshan (DD) has decided to launch rural channels in the country;
- (b) whether it is a fact that Government has decided to launch 24 hour channels;
- (c) if so, whether DD has urged Government to provide funds for the purpose; and
- (d) if so, by when DD is likely to launch these channels in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHARY MOHAN JATUA): (a) No, Sir.

(b) to (d) Do not arise.

#### **Malicious story in TV 5 channel**

1886. SHRI DHARMA PAL SABHARWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: